

ITEM NO.12
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 7519/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

NARENDRA SINGH & ORS.

Respondent(s)

Date : 26-07-2021 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vishwa Pal Singh, AOR
Mr Surjeet Singh, Adv.

For Respondent(s)

Mr Anubhav Kumar, Adv.
Mr Abhishek Swarup, Adv.
M/S. Manoj Swarup And Co., AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Ld. counsel for respondent nos.1 and 3 submits that few documents have been filed on behalf of these respondents and they do not wish to file counter affidavit.

Ld. Counsel for the petitioner is granted four weeks time for taking appropriate steps in respect of respondent no.2(dead) .

List again on 6.9.2021.

RAJESH KUMAR GOEL
Registrar